

**SESSION REVIEW ELEVENTH SESSION (MONSOON SESSION) OF  
FOURTH LEGISLATIVE ASSEMBLY- 4<sup>TH</sup> SEPTEMBER TO 7<sup>TH</sup>  
SEPTEMBER, 2012**

Dear

I have the honour to apprise you with the Business conducted by the Delhi Legislative Assembly during the recently concluded Eleventh Session (Monsoon Session) of the Fourth Legislative Assembly.

The Session commenced on the 4<sup>th</sup> September, 2012 and was adjourned sine die on the 7<sup>th</sup> September, 2012 after holding four sittings. A brief summary of the various businesses disposed by the House during the Session is as follows:

**Obituary References:**

On the very first day of the Session; the House paid homage to Shri Mukhtyar Singh, Ex-Metropolitan Councillor and Shri Rajesh Khanna, Ex-Member of Parliament from New Delhi.

**Questions:**

Total 393 notices of questions were received during this Session, including 80 Starred Questions & 279 Un-starred Questions; 06 questions were clubbed.

Out of the 80 questions listed for oral answering, the Ministers concerned in the House replied 09 questions and the Members asked 55 Supplementary Questions on them.

**Legislative Business:**

Following two Government Bills were introduced and passed by the House:

1. The Entertainment & Betting Tax (Amendment) Bill, 2012
2. The Delhi Technological University (Amendment) Bill, 2012

**Papers laid on the Table:**

As per established tradition, Chief Minister & Ministers laid copies of 33 notifications issued from time to time by their respective departments during prorogation.

**Presentation of Reports of the Committees:**

Reports of the three Committees were introduced and passed in the House during this Session:

1. Eleventh Report of Business Advisory Committee
2. Eleventh Report of the Committee on Private Member's Bill and Resolutions.

**Special Mention (Rule 280):**

The Members raised 14 matters during this Session as special mention by which they drew the attention of the House on different issues. On 08 issues, keeping in view the importance of the problem, concerned Ministers intervened and replied.

**Motion under Rule-114:**

Shri Mukesh Sharma moved a motion under Rule 114 that this House congratulates Shri Sushil Kumar & other sportsmen for winning medals in London Olympics and also congratulates the players of Indian Cricket Team for winning under-19 Cricket World Cup under the leadership of Shri Unmukt Chand.

The Chief Minister announced grant of Rs. 25 lacs in appreciation for the players.

**Motion Under Rule - 107**

Shri Mukesh Sharma moved a Motion under Rule-107 that the proposed Delhi Police Bill, 2012 be not passed in haste without taking Delhi Legislative Assembly into confidence.

**Motion under Rule-292:**

Shri Mukesh Sharma moved a Motion under Rule -292 that *developmental works be initiated with immediate effect in all the listed unauthorized colonies of Delhi where abadi exists, including the colonies situated at ridge area, forest area, ASI area, private land or any other land.*

**Short Duration Discussion:**

Four issues were selected for discussion by Business Advisory Committee. Following issues were taken up for Short Duration Discussion during this Session:

1. *Discussion on the situation arising out of increase in the electricity tariff by the private power distribution companies despite continuous growth in their profits, arbitrary manner of their functioning and helplessness of the Government in this regard. (Dr. Jagdish Mukhi, Shri Manoj Kumar & Shri Ramesh Bidhuri)*

2. *Discussion on the status of unauthorized colonies in Delhi. (Shri Mukesh Sharma, Shri Surender Kumar & Shri Nand Kishore)*

3. *Discussion on the situation arising out of water-logging on the roads maintained by the three municipal corporations, non cleaning of rain water drains and spread of epidemic during Monsoon. ( Shri Naseeb Singh, Shri Prahlad Singh Sawhney & Shri Devender Yadav).*

Total 12 Members participated in the above discussions and the debate was held till 03 hours 05 minutes.

This House was adjourned sine-die on the 7<sup>th</sup> September, 2012 with the rendering of the National Anthem (Jana Gana Mana).

***With high regards.***

Yours ***Sincerely,***

**(P.N.Mishra)**

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